

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**120(ND)09**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.04.2018.**

**NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s.M/s. Neel  
Padam Builders Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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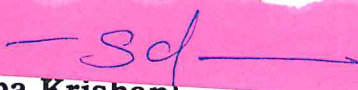
<b>Present for Petitioner:</b>		Mr. Jayant Mehta & Mr. Anuj Shah, Advocates		
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<b>Present for Respondent:</b>		Mr. Shadam Farasat & Mr. Suhail R. Bhat, Advocates		
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**ORDER**

Written submissions have been filed by the petitioner. Ld. Counsel for the Respondent also wishes to file his written submissions. Be filed within 2 weeks from today.

Reserved for Orders.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**